

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.5946/2022

RAJA RAM SINGH

Appellant

VERSUS

STATE OF U.P. & ORS.

Respondents

I.A. No.167785/2021-APPLICATION FOR PERMISSION

I.A. No.42670/2018-EXEMPTION FROM FILING O.T.

I.A. No.167787/2021-EXEMPTION FROM FILING O.T.

Date : 06-08-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA

HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. S. R. Singh, Sr. Adv.
Mr. Sushant Kumar Yadav, Adv.
Mr. Prateek Yadav, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Prithvi Yadav, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s) : Mr. Pradeep Misra, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of Mr. S. R. Singh, learned senior counsel for the appellant,
list the appeal on 13th August, 2026.

(RASHMI DHYANI PANT)
ASTT. REGISTRAR-cum-PS

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)